

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION
Imphal, the 30th January, 2018

No. HCM/E-3(MJS)/2017-Estt.-II/ : In the exercise of power conferred under Rule 19 of the Manipur Judicial Service Rules, 2005, High Court of Manipur is pleased to retain the services of the following Judicial Officers beyond the age of 58(fifty eight) years until further order:-

Sl. No.	Name of the Judicial Officers	Present place of posting	From the date service(s) is to be extended
1.	Smt. S. Tara Devi MJS Grade-I	Judge, Family Court, Manipur	31 st January, 2018
2.	Dr. (Smt.) Ch. Shantibala Devi, MJS Grade-I	District & Sessions Judge, Senapati	
3.	Smt. Kimneinieng Shoute MJS Grade-I	District & Sessions Judge, Churachandpur	31 st March, 2018

By Order etc.

(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Memo. No. HCM/E-3(MJS)/2017-Estt.-II/98107-19. Imphal, the 30th January, 2018.

Copy to :

1. The Secretary (Law), Govt. of Manipur for information and necessary action.
2. Smt. S. Tara Devi, Judge, Family Court, Manipur for information.
3. Dr.(Smt.) Ch. Shantibala Devi, District & Sessions Judge, Senapati for information.
4. Smt. Kimneinieng Shoute, District & Sessions Judge, Churachandpur for information.
5. The Registrar / Registrar (Admn.) / (Vigilance), High Court of Manipur.
6. The Jt. Registrar (Admn.), High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur for information of His Lordship.
9. The P. S. to Hon'ble Mr. Justice Kh. Nobin Singh for kind information of His Lordship.
10. The P.S. to Registrar General, High Court of Manipur.
11. The System Analyst, High Court of Manipur for uploading the same in the official website.
12. All the Superintendents/Stamp Reporter, High Court of Manipur.
13. Guard File/Order Book/concerned file.

A. Guneshwar Sharma
REGISTRAR GENERAL
HIGH COURT OF MANIPUR
